

***Statement***

***Details of flats in New Delhi for Government Employees***

Sl.No.	Name of the project	Type and Number of Houses
1.	Sunheri Bagh	Type VIII - 4 No.
2.	2, Janpath	Type VIII - 1 No.
3.	Gurudwara Rakabganj Road	Type VII - 1 No.
4.	Deen Dayal Upadhyay Marg	Type V-140 No. Type VI- 104 No.
5.	Aliganj	Type-III - 300 No.
6.	Dev Nagar	Type-III-400 No.
7.	New Moti Bagh	Type-VIII - 14 No. Type-VII - 102 No. Type-VI - 376 No.

**Undue concessions to Emaar-MGF**

2590. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there were allegations that real estate developer Emaar-MGF was given undue concessions by the Delhi Development Authority (DDA) while executing the contract to build Commonwealth Games Village in Delhi;
- (b) if so, the details thereof;
- (c) whether any investigation has been conducted into the allegations; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) DDA has informed that no undue concession was given by it to the Project Developer EMAAR-MGF. Due to the economic recession and cash flow problems faced by the Project Developer, the work at site had come to a virtual halt. On the request of Project Developer for financial assistance, various options were thought of to ensure that project is completed on time. After detailed examination of various options, it was decided to purchase 333 apartments at the rate of Rs. 11.000/- per sq.ft. from the Project Developer at a cost of Rs. 766.89 crore.

(c) No, Sir.

(d) Question does not arise in view of the reply at (c) above.

#### **Conservation of lakes in Mysore**

2591. DR. VIJAY MALLYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has received a proposal from the Government of Karnataka for conservation of lakes in Mysore;

(b) if so, the estimated cost of the proposal;

(c) the status of the proposal; and

(d) by when Government propose to implement the project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. A project named Conservation of Natural Lakes in Mysore at an estimated project cost of Rs. 16.81 crore was received for funding under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

(c) and (d) Taking into account the commitment made for the projects approved under UIG, commitment made for purchase of buses and earmarking of funds for Capacity Building and Administrative and Office Expenses (A&OE), the allocation under UIG of JNNURM is almost exhausted. One project from Mysore has already been approved from the additional allocation. It may not be possible to consider another project for the city unless funds for purchase of buses is provided over and above the allocation made for UIG by the Planning Commission.

#### **Accessories in Government Quarters**

2592. SHRIMATI VIPLOVE THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of accessories (civil and electric) that are provided to Type-III and IV quarters in Government pool accommodations in Delhi;

(b) the number of new allotments in type-III and IV quarters during 1 January, 2010 to 1 October, 2010 in Laxmibai Nagar;

(c) whether renovation of these quarters (civil and electric work) have been completed as per guidelines issued *vide* Ministry's OMs dated 14 March, 2010 and 12 October, 2009 and if not, the time by which the remaining work would be completed; and

(d) whether all the accessories are being provided in these quarters and if not, by when the remaining accessories would be provided?